

of alleged malfunctioning of some officers of the Central Bureau of Investigation during the period of the Second Emergency, have come to light. Appropriate action will be considered after the report of the Commission is received.

Efforts to further improve the methods and working of the organisations like the C.B.I., is a continuous process. A number of additional posts were sanctioned recently with a view to strengthening it. Such other measures, by way of its reorganisation, selection of suitable personnel to man its posts, and further augmentation and redeployment of its resources, as are considered necessary from time to time, will continue to be taken in order to ensure that the C.B.I. functions as an effective instrument to combat corruption and is enabled to cope with the mounting pressures of work and demands for its services.

Declaration of Netaji's Birthday as National Holiday

1145. SHRI BHAGAT RAM: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether Government are considering to declare 23rd January, Netaji Subhas Chandra Bose's birthday, as a national holiday;

(b) if not, the reasons thereof; and

(c) if so, when?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI S. D. PATIL): (a) to (c). In this connection attention is invited to the Lok Sabha debate on 24th February, 1978 on the Private Members (Shri Samar Guha, M.P.) Bill regarding "the national holiday, on Netaji Subhas Chandra Bose's birth-day" during the course of which an assurance was given that the matter would receive further consideration.

आकाशवाणी की विज्ञापनों से हुई आय

1146. श्री हुकम चन्द कछवाय: क्या सूचना और प्रसारण मंत्री 30 नवम्बर, 1977 के अतारंकित प्रश्न संख्या 2122 के उत्तर के संबंध में यह बताने की कृपा करेंगे कि:

(क) क्या आकाशवाणी की विज्ञापनों से आय बढ़ाने के लिए कोई लक्ष्य निर्धारित किया गया है; और यदि हां, तो 1976-77 की तुलना में 1977-78 की आय में कितनी वृद्धि करने का प्रस्ताव है; और

(ख) वर्ष 1977-78 में दृश्य-श्रव्य प्रचार निदेशालय द्वारा कितने मूल्य के विज्ञापन देने का प्रस्ताव है?

सूचना और प्रसारण मंत्री (श्री लाल कृष्ण अडवाणी): (क) हलांकि वाणिज्यिक प्रसारणों के द्वारा आकाशवाणी की आय में वृद्धि करने के लिए कोई विशेष लक्ष्य निर्धारित नहीं किया गया है, यह प्रयत्न हमेशा रहा है कि वाणिज्यिक प्रसारणों के लिए आवंटित समय का, जहां तक संभव हो अधिक विज्ञापन बुक करके अधिकतम उपयोग किया जाए। 1976-77 में वाणिज्यिक सेवा से प्राप्त कुल राजस्व और 1978-79 के लिए प्रत्याशित राजस्व के तुलनात्मक आंकड़े निम्नवत हैं:—

	लाख रुपए*
1976-77	680
1977-78	645
(जनवरी, 1978 तक)	
संशोधित प्राक्कलन	700
बजट प्राक्कलन	750

*प्रोविजनल

(ख) 1977-78 के दौरान विज्ञापन और दृश्य प्रचार निदेशालय द्वारा दिए जाने वाले विज्ञापनों की अनुमानित लागत 39 लाख रुपए है।

Transport facilities in Andaman and Nicobar Islands

1147. SHRI ROBIN SEN: Will the Minister of SHIPPING AND TRANSPORT be pleased to state:

(a) whether Government are aware that the settlers of Shyam Nagar and Radha Nagar at Diglipur in Andaman and Nicobar Islands are facing immense difficulties to market their agricultural produce due to the lack of transport and communications; and

(b) if so, the steps Government propose to take to improve transport system there?

THE MINISTER OF SHIPPING AND TRANSPORT (SHRI CHANDRAM): (a) Yes, Sir.

(b) At present, buses are running from Diglipur to Laxmipur only, because the road beyond Laxmipur is still under construction. A rural road from Diglipur to Shyam Nagar is proposed to be constructed in three stages i.e. (i) Diglipur to Milengram (10.84 Kms.), (ii) Milengram to Swarajgram (5 Kms.) and (iii) Swarajgram to Shyam Nagar (13 Kms.) Radhanagar comes between Swarajgram and Shyam Nagar. The work on this road has been accelerated during the financial year. Phase one work is expected to be completed by the end of current working season. Thereafter, work on phases two and three will be taken up. These two phases cannot be taken up earlier, because the construction materials cannot be taken to Milengram without completion of phase one.

Supplies by Ammunition Factory Kirkee

1148. SHRI SUKHDEV PRASAD VERMA: Will the Minister of DEFENCE be pleased to refer to the reply given to the Unstarred Question No. 9908 on the 10th May, 1973 regarding sale of arms and ammunition to Messrs. National Fire Arms Company and Frontier Arms Company by General Manager, Ammunition Factory, Kirkee and state:

(a) whether the enquiry into the supplies made by Ammunition Factory, Kirkee, against forged receipted money receivable orders has been completed;

(b) whether the money involved in the aforesaid supplies has since been recovered;

(c) if so, the details thereof;

(d) whether these dealings were detected by a very low official in the office of the Controller of Defence Accounts (Factories); and

(e) the details of such officials and detections, number of similar nature detected and reward, if any, paid or given to such official or officials for excellent performance of duties?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (PROF. SHER SINGH): (a) Not yet, Sir. The case is still being investigated by Senior Superintendent of Police, Jullundur.

(b) No, Sir.

(c) Does not arise.

(d) and (e). Detection was made in the normal course of duties performed by Accounts Staff of the Controller of Defence Accounts and no reward was given to any official.